

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA– HON’BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.05.2024 After Court –I Hearing**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/86/59/2024
NAME OF THE COMPANY	WDB India Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Atul Mehta
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	59 of IBC

ORDER

Present: Ld. Counsel Mr. Rama Rao and Mr. Hitender Mehta for the Petitioner.

Issue notice to the RoC. **Mater is adjourned to 09.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)